

1	2	3	4	5
7. Haryana		9.08	10.00	11.00
8. Himachal Pradesh		1.49	2.04	3.54
9. Jammu & Kashmir		11.07	13.71	15.71
10. Karnataka		8.53	9.72	10.00 *
11. Kerala		26.19	21.00	35.5
12. Madhya Pradesh		0.57	1.00	1.08 *
13. Maharashtra		0.62	0.55	103.21
14. Manipur		6.81	5.00	5.94
15. Meghalaya		0.86	1.60	1.43
16. Mizoram		0.00	0.0	0.0
17. Nagaland		0.00	0.20	0.16 *
18. Orissa		7.90	8.80	13.00 *
19. Punjab		13.40	15.79	65.90
20. Rajasthan		5.50	22.41	43.45
21. Sikkim		0.12	0.34	2.34
22. Tamil Nadu		0.15	3.49	1.59
23. Tripura		1.88	2.04	2.04
24. Uttar Pradesh		14.71	13.23	16.70
25. West Bengal		38.65	43.00	35.00
26. A & N Island		0.01	0.71	1.00
27. Dadra & Nagar Haveli		0.00	0.00	0.00 *
28. Chandigarh		0.00	0.00	0.00 *
29. Delhi		8.97	14.15	24.00
30. Daman & Diu		0.32	0.35	0.35
31. Lakshdweep		2.35	1.85	1.86 *
32. Pondicherry		2.75	3.54	3.77

* Revised outlays as given by Planning Commission.

[English]

Drowning of NCC Cadets

1976. SHRI DATTA MEGHE :
 KUMARI UMA BHARATI :
 SHRI MAHENDRA SINGH BHATI :
 SHRI CHUN CHUN PRASAD YADAV :
 SHRI RAM BAHADUR SINGH :
 KUMARI SUSHILA TIRIYA :
 SHRIMATI KETAKI DEVI SINGH :
 SHRI SOUMYA RANJAN :
 DR. ASIM BALA :
 SHRI BASUDEB ACHARIA :
 SHRI VIJAY GOEL :
 SHRI HANNAN MOLLAH :

Will the Minister of DEFENCE be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "11 NCC cadets

drown in gushing water" appearing in the *Hindustan Times* of June 8, 1997;

(b) if so, whether an enquiry has been conducted into the tragedy at Dehradun in which 11 NCC cadets drowned;

(c) if so, the findings of the enquiry, the persons who conducted the enquiry, and the persons/organisation held responsible for the tragedy;

(d) the action taken against those found responsible for the tragedy; and

(e) the relief provided to the families who lost their dear youngs in the tragedy?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) to (d) An enquiry into the incident is being conducted by a Brigadier. Action will be taken against those found guilty.

(e) Ex-gratia relief of Rs. 1.00 lakh to the next of kin of each deceased cadet has been paid by N.C.C.

[Translation]

Action Plan for Irrigated Area

1977. SHRI SATYA DEO SINGH :

SHRI ANAND RATNA MAURYA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government propose to formulate any action plan for the irrigated area keeping in view the uncertainty about monsoon in the country;

(b) if so, the details thereof;

(c) whether the production of foodgrains is likely to increase in the country by the implementation of the plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) Normal rainfall is predicted over most parts of the country. From 1st June to 16th July, 1997 the cumulative rainfall was normal to excess in 26 out of 35 sub divisions and 64% districts of the country.

(b) to (d) Do not arise.

[English]

Grants to AIU

1978. SHRI SATYAJITSINH DULIPSINH GAEKWAD : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Association of Indian Universities (AIU) is getting financial grants from the Ministry;